



DISTRICT LEGAL SERVICES AUTHORITY, NAMAKKAL

List of Eligible Applicants for
Interview of
Special Panel Lawyers

Date and Time of Interview	07.08.2021 – 4.30 P.M
Certificate Verification	07.08.2021 – 4.15 P.M
Venue	DISTRICT LEGAL SERVICES AUTHORITY, NAMAKKAL

The Applicants are required to appear on **07.08.2021** at **04.15 P.M.**
Interview will commence on **07.08.2021** at **04.30 P.M.**

Sl.No	APPLICATION NO.	ADVOCATE NAME	ENROLMENT NO & DATE
1	5	P.MARIMUTHU	MS.78/1989 & 22.02.1989
2	6	R.PALANISAMY	MS.887/2004 & 30.06.2004
3	7	M.SAJ'	MS.2594/2014 & 29.11.2014
4	8	R.SASIKUMAR	MS.2747/2008 & 05.11.2008
5	9	S.HEMAVATHI	MS.1199/1995& 27.10.1995
6	10	M. KRISHNASEKAR	MS.412/2005 & 16.03.2005
7	11	S. GANESAN	MS.1374/2014 & 17.08.2014
8	12	R.T. ILANGO	MS.440/1998 & 15.04.1998
9	13	K.R. SHAKTHIVELU	MS.1517/2003 & 22.10.2003
10	16	K. ARJUNAN	MS.508/1999 & 08.04.1999
11	17	C. KUPPUSAMY	MS 55/2005 & 16.02.2005

Sd/*****

Chairman/Principal District Judge,
District Legal Services Authority,
Namakkal.

Important Instructions:-

It is notified for the information of all concerned that:

- ❖ All the eligible Applicants are requested to report 15 minutes earlier to the Interview.
- ❖ No individual interview call letter will be sent by post to any applicant whose name figures in the said list and the applicant(s) shall have to download the list from <https://districts.ecourts.gov.in/namakkal> website and appear before the interview committee on the scheduled date and time.
- ❖ Failure of an Applicant to appear for the interview on the given date and time shall forfeit his/her right of consideration.
- ❖ In case any deficiency with reference to eligibility etc., is found at the time of interview, the applicant concerned shall not be allowed to appear in the interview, and if any deficiency is found subsequently, the applicant concerned shall not be considered for selection and he/she shall be treated as disqualified.
- ❖ The eligible Applicants shall produce all original certificates/ testimonials before the selection committee at the time of interview. A applicant who fails to produce such certificates / testimonials may forfeit his/her candidature.
- ❖ No TA/DA shall be paid for participation in the interview.
- ❖ All the participants must wear mask and follow the Covid-19 Safety Measures issued by Hon'ble High Court of Madras.

Sd/*****

Chairman/Principal District Judge,
District Legal Services Authority,
Namakkal.

As per the reference, the Special Panel is to be in addition to existing panels. Thus, the following mentioned applicants who being panel members of existing panel are not eligible for the interview/selection process

Ref: Comunication dated 14.07.2021 of TNSLSA No. 2958/S3/2021

Sl.No	APPLICATION NO.	ADVOCATE NAME	ENROLMENT NO & DATE	REMARKS
1	1	SRI NITHYANANDA DEEPAN	MS.3145/2013 & 21.12.2013	Already existing in 'A' panel of DLSA
2	2	V.RAJAGOPAL	MS.2368/2014 & 29.12.2014	Already existing in 'A' panel of DLSA
3	3	R.UDAYAKUMAR	MS.1390/2013 & 14.09.2013	Already existing in 'A' panel of DLSA
4	4	J.POOMPOZHIL	MS.1202/2015 & 29.04.2015	Already existing in 'A' panel of DLSA
5	14	N.LAKSHMI	MS.3086/2014 & 22.12.2013	Already existing in 'A' panel of DLSA
6	15	C. DINESHKUMAR	MS.3331/2015 & 28.10.2015	Already existing in 'A' panel of DLSA

Sd/*****

Chairman/Principal District Judge,
District Legal Services Authority,
Namakkal.